

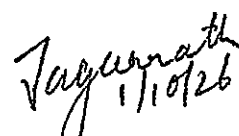
(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13013/02/2026-US.I
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011, dated 01st October, 2026.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (i) Maheswara Rao Kuncheam @ Kuncham, (ii) Thoota Chandra Dhana Sekar @ T C D Sekhar, (iii) Challa Gunaranjan, (iv) Avadhanam Hari Haranadha Sarma and (v) Dr. Yadavalli Lakshmana Rao, Additional Judges of the Andhra Pradesh High Court, to be Judges of the Andhra Pradesh High Court with effect from the date they assume charge of their respective offices.



(Jagannath Srinivasan)

Joint Secretary to the Government of India

Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K.13013/02/2026-US.I

Dated: 01.10.2026.

Copy to:-

1. S/Shri Justices (i) Maheswara Rao Kuncheam @ Kuncham, (ii) Thoota Chandra Dhana Sekar @ T C D Sekhar and (iii) Challa Gunaranjan, (iv) Avadhanam Hari Haranadha Sarma and (v) Dr. Yadavalli Lakshmana Rao, Additional Judges of the Andhra Pradesh High Court through the Registrar General, Andhra Pradesh High Court, Amaravati.
2. The Secretary to Governor, Andhra Pradesh, Vijaywada.
3. The Secretary to Chief Minister, Andhra Pradesh, Amaravati.
4. The Secretary to the Chief Justice, Andhra Pradesh High Court, Amaravati.
5. The Chief Secretary, Government of Andhra Pradesh, Amaravati.
6. The Registrar General, Andhra Pradesh High Court, Amaravati.
7. The Accountant General, Andhra Pradesh, Amaravati.
8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
9. PS to Principal Secretary to the Prime Minister, PM's Office, Seva Teerth, New Delhi.
10. The Registrar (Conf.), o/o the Chief Justice of India, Room Nos. GF 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi.
11. PS to MoS (I/C), L&J/ PPS to Secretary (Justice).
12. Technical Director, NIC, Department of Justice, with a request to upload on the notification website of the Department (www.doj.gov.in).
13. File No. K-13013/03/2026-US.I.


01/10/2026

(Prem Chand)

Under Secretary (Appointments-I)

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